

All the four Generating Units of 60 MW each under Staged have been commissioned.

(b) Yes, Sir.

(c) Does not arise.

(d) For Koyna Stage-I, the World Bank authorised in 1959 a loan amounting to \$ 18.70 million. As regards Koyna Stage-II Project, a loan of \$ 17.5 million has been authorised by International Development Association (sister concern of World Bank).

#### LOANS FOR FANS TO CLASS IV GOVERNMENT SERVANTS

\*443. SHRI LILA DHAR BAROOAH: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to refer to the answer given to Unstarred Question No. 1154 in the Rajya Sabha on the 5th September, 1962 and state:

(a) whether Government have since taken a decision regarding the advance of loans to Class IV employees in Delhi whose quarters are not provided with fans;

(b) if so, what are the details of the decision taken; and

(c) if a decision has not yet been taken in the matter, by when a decision is expected to be taken?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) to (c) Government have decided to grant loans to Class IV employees for the purchase of fans. A scheme for the grant of such loans is being worked out.

#### TERMINATION OF SERVICES OF C.P.W.D. EMPLOYEES

\*445. SHRI B. D. KHOBARAGADE: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) whether it is a fact that services of some employees of the

C.P.W.D. have been terminated recently because they were 55 years of age;

(b) if so, what is the number of such employees;

(c) whether the new rules of retirement age are not applicable to them; and

(d) if not, what are the reasons therefor?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a), (c) and (d) With effect from 1st December, 1962, the age of compulsory retirement of Central Government servants is 58 years except in the case of pre-1938 ministerial Government servants and Class IV staff who can be retained upto the age of 60 years. The appointing authority may, however, require a Government servant to retire after he attains the age of 55 years on three months' notice without assigning any reasons.

(b) The number of such persons can only be very small as the orders extending the age limit were issued hardly three months ago.

#### IMPORTED CARS PURCHASED BY STATE TRADING CORPORATION

\*447. SHRI M. R. SHERVANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of imported cars purchased by the State Trading Corporation from diplomats and others since the imposition of restriction on sale of such cars to public directly, i.e. 1st December, 1962;

(b) the number of imported cars (i) in stock with the State Trading Corporation at present and (ii) sold during the period from 1st December, 1962 to the end of February, 1963; and

(c) the names of persons to whom the cars were sold and the price at which each was sold?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c) A statement is placed on the Table of the House.

STATEMENT	
(a) (i) No. of cars purchased before 1-12-62 . . . . .	6
(ii) No. of cars purchased from 1-12-62 to 15-3-63—	
Diplomats' cars . . . . .	26
Others . . . . .	7
TOTAL NUMBER OF CARS PURCHASED UPTO DATE . . . . .	39
(b) (i) Cars in stock with STC at present . . . . .	22
(ii) Sold upto 15-3-63 . . . . .	17
(c) Party to whom sold	Price
1. Raj Bhavan, Kerala . . . . .	It is not in the public interest to disclose the prices realised in the sale of the cars. The general objective is to ensure that the investment made in purchase of cars by STC are fully covered by sales.
2. Hindustan Aircraft Ltd., Bangalore.	
3. Fertilisers Corporation Ltd., New Delhi.	
4. Press Information Bureau, Govt. of India, New Delhi.	
5. Indian Oil Co., Ltd., Bombay.	
6. Raj Bhavan, Orissa.	
7. Punjab Government, Chandigarh.	
8. Ministry of Home Affairs, New Delhi.	
9. Orissa Government, Bhubaneswar.	
10. Orissa Government, Bhubaneswar.	
11. Praga Tools Corporation Ltd., Hyderabad.	
12. Mercury Travels Ltd., New Delhi.	
13. Heavy Engineering Corporation Ltd., Ranchi.	

Party to whom sold	Price
14. Ministry of Finance, Department of Economic Affairs, New Delhi.	It is not in the public interest to disclose the prices realised in the sale of the cars. The general objective is to ensure that the investment made in purchase of cars by STC are fully covered by sales.
15. Perambikulam Aliyar Project Government of Madras, Madras.	
16. Raj Bhavan, Uttar Pradesh.	
17. Government of Kerala Trivandrum.	

322. [Transferred to the 14th March, 1963.]

#### SCOPE OF OPERATIONS OF REFINANCE CORPORATION

323. SHRI KRISHNA CHANDRA: Will the Minister of FINANCE be pleased to state:

(a) whether the scope of operations of the Refinance Corporation extends to State Financial Corporations and to Co-operative Banks; and

(b) if not, whether there is any proposal to extend the scope in the above direction?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The facilities provided by the Refinance Corporation are available to all the State Financial Corporations, the Madars Industrial Investment Corporation Ltd. and the State Co-operative Banks of Andhra, Madras, Maharashtra and Punjab.

मध्य प्रदेश के मन्दसौर जिले के विस्थापित व्यक्तियों द्वारा की गई शिकायतें

३२४. श्री विवलकुमार मुन्नालालजी चौरडिया : क्या निर्माण, आवास और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश के मन्दसौर जिले के कितने विस्थापित व्यक्तियों ने १ जनवरी, १९६२ से १५ अक्टूबर, १९६२ तक अपने देहाती जमीन सम्बन्धी दावों को अन्तिम रूप